

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-516**  
(IB)-883(PB)/2022  
IA-6244/2023, IA-4109/2023

**IN THE MATTER OF:**

Supreme Eximp Pte. Ltd.

**.....Applicant**

**Vs.**

Jewel Overseas Private Limited

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 19.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**

**HON'BLE MEMBER (JUDICIAL)**

**P**

**Dr. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Ms. Veenu Drall, IRP along with Adv. Shikhar Singhal  
& Adv. Vedant Singh Chahal.

For the Respondent : Amit Dhall Advocate

**ORDER**

Due to paucity of time, list this matter on **14.05.2024**.

**Sd/-**  
**(Court Officer)**